

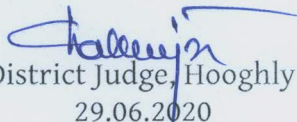
OFFICE OF THE DISTRICT JUDGE OF HOOGHLY  
ENGLISH DEPARTMENT

Order No. 175

Dated 29.06.2020

For smooth running of Courts as well as offices, all the Judicial Officers of Hooghly Sadar Chandernagore, Serampore and Arambagh Sub-Division are requested to make local arrangement of staff members (excepting the English Stenographer as mentioned this office Order No. 174 dated 29.06.2020) of their respective Courts and department on rotation basis for the period from 01.07.2020 to 18.07.2020, by maintaining COVID protocol as per this office Order No. 154 dated 08.06.2020.

All the officers are also requested to send a copy of the aforesaid local arrangement order to the English department via e-mail.

  
District Judge, Hooghly  
29.06.2020

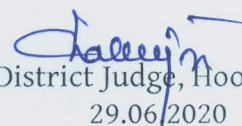
Memo No.

Dated 29.06.2020

Copy forwarded for information and taking necessary action to

1. The Additional District & Sessions Judge, 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> Court;
2. The Judge, Special Court (E.C. Act)-cum-Additional District & Sessions Judge;
3. The Additional District & Sessions Judge, Fast Track 1<sup>st</sup> / 2<sup>nd</sup> Court;
4. The Civil Judge (Sr. Divn.), 1<sup>st</sup> / 2<sup>nd</sup> / Additional Court;
5. The Civil Judge (Jr. Divn.), 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> / 4<sup>th</sup> / Additional Court;
6. The Chief Judicial Magistrate.
7. The Additional Chief Judicial Magistrate
8. The Judicial Magistrate, 2<sup>nd</sup> / 3<sup>rd</sup> / 4<sup>th</sup> / 5<sup>th</sup> / Additional Court;
9. District Judge's Vernacular Department.
10. Judge-in-Charge, Accounts/ Nezarath Department, District Record Room, Copying Department (Civil/Criminal)Wing.

**HOOGHLY/ CHANDERNAGORE/ SERAMPORE/ ARAMBAGH**

  
District Judge, Hooghly  
29.06/2020